

ITEM NO.6

COURT NO.7

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No. 191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 10-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. Prashant Bhushan, AOR
Ms. Alice Raj, Adv.
Mr. Rahul Gupta, Adv.
Mr. Lalit Kumar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice to the Central Bureau of Investigation (CBI)
and the State of Odisha, returnable on 14.11.2022.

Dasti, in addition is permitted.

It will be open for the learned counsel for the
petitioner to serve copy of the petition on the Central
Agency as well as standing counsel for the State of Odisha,
who is appearing before the Supreme Court.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
ASSISTANT REGISTRAR